

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA (CAA) No.21/Chd/Pb/2017  
with  
CA No.09/2018.**

**In the matter of:**

Scheme of Amalgamation of:

Pritika Autocast Ltd. ...Applicant No.1-Transferor-Co.

And

Nibber Castings Pvt. Ltd. ...Applicant No.2-Transferor-Co.

With

Pritika Auto Industries Ltd. ...Applicant No.3-Transferee-Company

Present: Mr. Yash Pal Gupta, Advocate for the petitioner-companies.

As per office report, documents as per the previous order have not been filed. Learned counsel for the petitioner submits that the required documents were filed yesterday evening in the Registry, but the same are being checked. The matter is adjourned for 27.02.2018 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

January 24, 2018  
arora